

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH (NEW DELHI)
JOINT SITTING OF COURT NO. 1 & 2
FARIDKOT HOUSE
SUPPLEMENTARY CAUSE LIST

Date: 8th September, 2015

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE MR. JUSTICE U.D. SALVI
JUDICIAL MEMBER

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

HON'BLE PROF. A.R. YOUSUF
EXPERT MEMBER

HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR HEARING			
1.	Original Application No. 318/2013 State of Uttar Pradesh State of Rajasthan State of Himachal Pradesh State of Punjab State of Haryana State of Uttarakhand State of Madhya Pradesh State of Karnataka State of Chhattisgarh State of Gujarat State of Kerala State of Andhra Pradesh State of Arunachal Pradesh State of Assam State of Bihar State of Goa State of Jammu & Kashmir State of Jharkhand State of Maharashtra State of Manipur State of Medhalaya State of Mizoram State of Nagaland State of Odisha State of Sikkim State of Tamil Nadu State of Telangana State of Tripura State of West Bengal	Rajendra Singh Bhandari Vs State of U.K. & Ors.	Mr. Neeraj K. Jain, Sr. Adv. along with Mr. Aniruddh Joshi, Adv. for Applicant Mr. Rahul Verma, Adv. for R – 1 & 2 Mr. Mukesh Verma, Adv. for R – 3 to 5 Mr. Vikas Malhotra, Adv. for R – 6 Mr. Anil Soni, Adv. for R – 7 Mr. Rudreshwar Singh, Adv. Mr. Sanjay Upadhyay, Adv. Mr. Gurinderjit, Adv. Mr. N.P. Singh, Adv. for GNCTD Mr. Ranjan Mukherjee, Adv. Mr. Sapam Biswajit, Adv. Ms. Rituraj Biswas, Adv. Ms. Bansuri Swaraj, Adv. Dr. Abhishek Atrey, Adv. Mr. Anil Grover, AAG along with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Shubham Bhall, Adv. for UT of Chandigarh Ms. Aruna Mathur, Adv. for State of Sikkim Mr. K. Enatoli Sama, Adv. for State of Nagaland Mrs. G. Indira, Adv. for UT of Andaman & Nicobar Administration Ms. Antima Bazaz, Adv. for State of J & K Ms. Purna Singh, Adv. for State of A.P. Mr. Gaurav Bhatia, AAG along with Ms. Savitri Pandey, Adv. for State of U.P Mr. C.D. Singh, Adv. for State of Chhattisgarh Mr. Alok Kumar, Adv. for UT of Daman & Diu and Dadar & Nagar Haveli

	Andaman & Nicobar Islands Chandigarh Dadra & Nagar Haveli Daman & Diu Delhi Lakshadweep Puducherry		Mr. Suryanarayan Singh, AAG for State of H.P. Mr. Devashish Bharuka, Adv. for State of Jharkhand Ms. Hemantika Wah, Adv. Mr. Som Raj Choudhury, Adv. for State of Odisha
2.	Original Application No. 87/2015 (M.A No. 262/2015) & (M.A. No. 528/2015	Social Action for Forest & Environment (SAFE) Vs Union of India & Ors.	Mr. Rahul Choudhary, Adv. for Applicant Mr. Jiten Mehra, Adv. for Applicant in Misc. Application No. 528/2015 Mr. Vishwendra Verma, Adv. for R – 1 Mr. A.K. Prasad, Adv. for R – 2 Mr. Rahul Verma, AAG for R – 3 to 5 Mr. Akhil Sibal, Mr. Aditya Garg & Mr. Jiten Mehra, Advs. for IAPRO
3.	Original Application No. 382/2015	Jaswinder Kaur Vs. Union of India & Ors.	Mr. Yashwant Mathur, Adv. for Applicant

DATE: 8th September, 2015

HON'BLE MR. JUSTICE SWATANTER KUMAR
CHAIRPERSON

HON'BLE DR. DEVENDRA KUMAR AGRAWAL
EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
CASES OF COURT NO. 1			
FOR HEARING			
1.	Original Application No. 89/2013 (M.A No. 489/2013, M.A No. 491/2013, M.A No. 565/2013, M.A No. 609/2013, M.A No. 15/2014, M.A No. 55/2014, M.A No. 57/2014, M.A No. 64/2014, M.A No. 94/2014, M.A No. 151/2014, M.A No. 210/2014, M.A No. 211/2014 & M.A No. 304/2014 & M.A No. 305/2014)	Akash Vashishtha & Anr. Vs Union of India & Ors.	Mr. Amit khemka, Adv. for Applicant Mr. Vivek Chib, Adv. for R - 1 Mr. Gaurav Bhatia, Addl. AG, along with Ms. Savitri Pandey, Adv. for R – 2 to 4 & 8 Mr. D. Rajeshwar Rao, Adv. for R – 3 Mr. Manjit Singh, Adv. for R – 6 & 13 Mr. Ruchir Mishra, Adv. for R - 7 Ms. Reena Singh, AAG for R – 9 & 12 Ms. Sushma Singh, Adv. for R – 10 Mr. M.P. Shorawaby, Adv. for R - 11 Mr. Ravi P. Mehlotra, Adv. for R – 14 Mr. Balendu Shekhar, Adv. for R – 15 Mr. Dinesh D. Sr. Adv. along with Mr. Yasharth Kant, Adv. for R – 16 Mr. G.S. Raghav, Adv. for R – 20 to 22 Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for R–24, 29, 33 & 35 Mr. Amit Sethi, Adv. in M.A No. 489/2013 & 491/2013 Mr. Harish Pandey, Adv. in M.A No. 565/13 Mr. Kailash Pandey, Adv. in M.A 609/2013 Mr. G.S. Raghav, Adv. in M.A Mr. B.P. Aggarwal, Adv. for R – 54

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
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EXPERT MEMBER

S.NO	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
1.	Appeal No. 39/2012 (M.A No. 811/2013) (PH)	Save Mon Region Federation & Anr. Vs Union of India & Ors.	Mr. Ritwick Dutta, Adv. for Appellant Mr. Vivek Chib, Adv. for R - 1 Mr. Sanyam Saxena & Mr. Anil Shrivastav, Advs. for R - 2 Mr. Raj Panjwani, Sr. Adv. along with Mr. Sanjay Upadhyay, Adv. for R – 3 Mr. Anil Shrivastav, Adv., Mr. Sanyam Saxena, Adv. for R-4

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